

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4583
ANSWERED ON:11.08.2014
PURCHASE OF PETROLEUM PRODUCTS
Owaisi Shri Asaduddin

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has allowed Public Sector Oil Marketing Companies to uplift petroleum products from private refineries;
- (b) if so, the details thereof and the reasons therefor along with the pricing policy of the Government to buy petroleum products from private refineries; and
- (c) the steps taken by the Government to pass on the said benefit to the consumers in the country in view of the above?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): The PSU Oil Marketing Companies (OMCs) procure sensitive petroleum products such as Diesel, PDS Kerosene and Domestic LPG from refineries, under both public and private sectors, on payment of refinery gate price (RGP) based on Import Parity Price (IPP) for PDS Kerosene and Domestic LPG and Trade Parity Price (TPP) for Diesel. Hence, there is no difference between RGP paid to PSU refineries and private refineries.